

**CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF
VULCAN ENGINEERS LIMITED**

Registered Office: 415, Unique Industrial Estate, Off Veer Savarkar Marg, Prabhadevi, Mumbai - 400025

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This Corrigendum is being issued by Almondz Global Securities Limited ("Manager to the Offer" or "Almondz") to the Public Announcement ("PA") made on October 15, 2009, for and on behalf of Terruzzi Fercalx SPA, a company incorporated under the laws of Italy with its registered office at Piazzale Principessa Clotilde, 8, zip code 20121, Milano-Italy (hereinafter referred to as "Acquirer" or the "TF"), pursuant to and in compliance with Regulations 10 & 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (hereinafter referred to as the "SEBI (SAST) Regulations"). No other person/individual/entity is acting in concert with the Acquirer for the purposes of this Offer. This is not a competitive bid.

The Shareholders of the Target Company are requested to kindly note the following changes:

SCHEDULE OF MAJOR ACTIVITIES OF THE OPEN OFFER

Activity	Original Schedule	Revised Schedule
Public Announcement Date	October 15, 2009 (Thursday)	October 15, 2009 (Thursday)
Specified Date (for the purpose of determining the names of the shareholders to whom the Letter of Offer would be sent)*	October 23, 2009 (Friday)	October 23, 2009 (Friday)
Last Date for a competitive bid	November 5, 2009 (Thursday)	November 5, 2009 (Thursday)
Date by which Letter of Offer to be dispatched to shareholders	November 24, 2009 (Tuesday)	December 4, 2009 (Friday)
Date of opening of Offer	December 8, 2009 (Tuesday)	December 10, 2009 (Thursday)
Last date for revising the Open Offer price/number of shares	December 17, 2009 (Thursday)	December 16, 2009 (Wednesday)
Last date for withdrawal of acceptance by shareholders who have accepted the Offer	December 22, 2009 (Tuesday)	December 22, 2009 (Tuesday)
Date of closing of Open Offer	December 26, 2009 (Saturday)	December 29, 2009 (Tuesday)
Last date of communicating rejection/acceptance and payment of consideration for application accepted.	January 8, 2010 (Friday)	January 13, 2010 (Wednesday)

* Specified date is only for the purpose of determining the names of the Public Shareholders as on such date to whom the Letter of Offer would be sent. All owners (registered or unregistered) of the Equity Shares of the Target, except the parties to the SPA are eligible to participate in the Offer anytime before the closure of the Offer.

All other terms and conditions of the Offer remain unchanged. The Acquirer accepts full responsibility for the information contained in this corrigendum to the Public Announcement and also for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations.

This corrigendum to Public Announcement should be read in conjunction with the PA. The terms used but not defined in this corrigendum to the Public Announcement shall have the same meaning as given in the PA.

This corrigendum to the Public Announcement will also be available on the SEBI website at www.sebi.gov.in

Issued by : MANAGER TO THE OFFER

almondz
the financial powerhouse

Almondz Global Securities Limited

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Contact Person: Mr. Kaushal Patwa **Registration No.:** INM000000834

For and on behalf of the Acquirer:

Terruzzi Fercalx SPA,

Registered Office: Piazzale Principessa Clotilde, 8,

zip code 20121, Milano Italy

Date: December 2, 2009

Place : Mumbai